

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Modernization of Armed Forces is a continuous process based on threat perception, technological changes and available resources.

To synergize and optimize the capabilities of the three Services for joint war fighting, restructuring of Armed Forces is underway. The three Services have taken steps towards achieving jointness in various operational, training and administrative fields and significant strides have been made in this regard. The Long Term Perspective Plans of the three Services are analyzed and suitably merged to evolve a Long Term Integrated Perspective Plan at Headquarters Integrated Defence Staff, thus avoiding duplication and overlap of effort and achieving better coordination and synergy amongst the three Services.

Laying of Kelkar Committee Report on the Table of Houses of Parliament

464. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Vijay Kelkar Committee submitted its report in two parts, *inter-alia* making recommendation on the funding of the Ordnance Factory Board;

(b) whether it is a fact that after consideration of the Report, Government has accepted 26 out of 36 of its recommendations, but the Report has not been laid in Parliament; and

(c) if so, whether Government proposed to lay the same in Parliament; if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) The Report of the Kelkar Committee was submitted to the Government of India in two parts. Part-I deals with strengthening self reliance in defence preparedness. This part contains 40 recommendations, out of which 30 have been implemented. Of the balance, 1 has been dropped and 9 are presently under examination. Part-II deals with revitalizing defence public sector undertakings and ordnance factories. Out of the total 19 recommendations in this part, 5 have been implemented, while in the case of 11 recommendations no further action is envisaged. Of the balance, 2 are under examination, while 1 has been dropped. The Report of the Kelkar Committee is not being laid in Parliament as it deals with details on matters which are of a sensitive nature and have a bearing on national security.

Crashes of fighter aircrafts

465. SHRI RAJIV PRATAP RUDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that large number of modern fighter aircrafts inducted for National Defence has been lost in series of crashes;

(b) if so, the details of crashes during the last one year;

(c) whether any specific reason have been identified for such crashes; and

(d) if so, the remedial actions thereof, and policy of Government thereon?